

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 377 OF 2017

Dated : 3rd May, 2019

In the matter of:

Punjab State Power Corporation Limited	... Appellant (s)
Versus	
Punjab State Electricity Regulatory Commission	... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **24.07.2019.**

PS/Court Master

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